

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
L. P. A. No. 542 of 2018**

Union of India and Anr. .... Appellants  
Versus  
M/s Steel Authority of India Limited, Bokaro ..... Respondent  
-----

**CORAM: HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**  
-----

For the Appellants : Mr. Vijay Kr. Sinha, Advocate  
For the Respondent : Mr. Mohan Kr. Dubey, Advocate  
-----

**Oral Order**

**05 / Dated : 22.06.2020**

As prayed on behalf of the appellants, put up this matter on  
25.06.2020.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**